

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

**SENIOR CIVIL JUDGES - Posting and Transfers of Senior Civil Judges  
- ORDERS - ISSUED.**

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**ROC.NO.5015/2015-B.SPL.**

**NOTIFICATION NO.1044-B.SPL.**

**DATED:20.08.2015**

The High Court is pleased to order the following Posting and Transfer:-

Sri Y.Veerraju, XIV Addl. Chief Metropolitan Magistrate, Hyderabad is transferred and posted as Secretary, District Legal Services Authority, Hyderabad (Post kept vacant)

- i) Sri Y.Veerraju, will immediately handover charge of his post to the XII Addl. Chief Metropolitan Magistrate, Hyderabad and also the post of V Addl. Chief Metropolitan Magistrate, Hyderabad which post he is holding full additional charge to the VII Addl. Chief Metropolitan Magistrate, Hyderabad and shall take charge of his post from XVII Addl. Judge, City Civil Court, Hyderabad.
- ii) The XII Addl. Chief Metropolitan Magistrate, Hyderabad will be in full additional charge of the post of XIV Addl. Chief Metropolitan Magistrate, Hyderabad, until further orders.
- iii) The VII Addl. Chief Metropolitan Magistrate, Hyderabad will be in full additional charge of the post of V Addl. Chief Metropolitan Magistrate, Hyderabad, until further orders.

  
**REGISTRAR (VIGILANCE)**

To

1. The officer concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships for kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information)
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (With a request to direct the concerned to upload the proceedings in the High Court's Website)

5. The Chief Secretary to the Government of Telangana, Hyderabad
6. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Law (LA & J - SC.F) Department, Government of Telangana, Hyderabad
8. The Secretary to Government, Law (LA & J - SC.F) Department, Government of Andhra Pradesh, Hyderabad
9. The Accountant General, Andhra Pradesh, Hyderabad
10. The Director of Treasuries and Accounts, Hyderabad
11. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
12. The Member Secretary, Telangana State Legal Services Authority, City Civil Court Compound, Hyderabad.
13. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
14. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
15. The Metropolitan Sessions Judge, Hyderabad
16. The V Addl. Chief Metropolitan Magistrate, Hyderabad
17. The VII Addl. Chief, Metropolitan Magistrate, Hyderabad
18. The XII Addl. Chief Metropolitan Magistrate, Hyderabad
19. The XIV Addl. Chief Metropolitan Magistrate, Hyderabad
20. The Secretary, District Legal Services Authority, Hyderabad.
21. The XVII Addl. Judge, City Civil Court, Hyderabad
22. The Pay and Accounts Officer, Hyderabad.
23. **THE SECTION OFFICERS:-**
  - a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Judicature at Hyderabad.